

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-273/2020

The School Managing Committee
Sharada English High School,
Rep. By Manager, Milind Timble. ...Petitioner.

Vs

The Director of Education, and 2 Ors. ...Respondents.

Shri A. Bhobe, Advocate for the petitioner.
Shri D. Shirodkar, Addl. Govt. Advocate for the respondent no.1.
Shri P. Dangui and Shri P. Sawant, Advocates for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Petitioner's counsel seeks time to file rejoinder.

2. Post the matter on 7.12.2020.

DAMA SESHADRI NAIDU, J.

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